

Annexure – 7 to Circular No. IBBI/CIRP/36/2020 dated 27.11.2020  
Name of the corporate debtor: M/s. Surya Exim Limited; Date of commencement of CIRP: 03.02.2021  
NCLT order C.P. (IB) No. 247/7/NCLT/AHM/2020 dated 03.02.2021  
List of creditors as on: 07.05.2021

List of operational creditors (Other than Workmen and Employees and Government Dues)

List of operational creditors (Government dues)

(Amount in ₹)

| Sl. No. | Details of Claimant                           |   |                    | Details of claim received |                | Details of claim admitted |                         |                                     |                             |                        | Amount of contingent claim | Amount of any mutual dues, that may be set-off | Amount of claim not admitted | Amount of claim under verification | Remarks, if any |   |
|---------|---|---|--------------------|---------------------------|----------------|---------------------------|-------------------------|-------------------------------------|-----------------------------|------------------------|----------------------------|--|------------------------------|------------------------------------|-----------------|---|
|         | Department                                    | Government  | Identification No. | Date of receipt           | Amount claimed | Amount of claim admitted  | Nature of claim         | Amount covered by security interest | Amount covered by guarantee | Whether related party? |                            |  |                              |                                    |                 | % of voting share in CoC, if applicable |
| 1       | Commercial Tax                                | Office of the Assistant Commissioner of State Tax   | N.A.               | 15.02.2021                | 3685132        | 2637229                   | Section 5(21) IBC, 2016 | N/A                                 | N/A                         | No                     | N/A                        | N/A  | N/A                          | 1047903.00                         | 0.00            |   |
| 2       | Income Tax Department (TDS Range, TDS Circle) | Ministry of Finance                                 | N.A.               | 19.02.2021                | 89810          | 89810                     | Section 5(21) IBC, 2016 | N/A                                 | N/A                         | No                     | N/A                        | N/A  | N/A                          | 0.00                               | 0.00            |   |
| 3       | Assessment and Collection Department          | Asstt. Assessor & Collector (Octroi) Mr. Raju Kathe | N.A.               | 16.02.2021                | 30498          | 30498                     | Section 5(21) IBC, 2016 | N/A                                 | N/A                         | No                     | N/A                        | N/A  | N/A                          | 0.00                               | 0.00            |   |
|         |   | <b>TOTAL</b>  |                    |                           | <b>3805440</b> | <b>2757537</b>            |                         |                                     |                             |                        |                            |  |                              | <b>1047903.00</b>                  | <b>0</b>        |   |